

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 127 of 2016

Dated : 27th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**M/s. Trishul Powr Pvt. Ltd. ...Appellant(s)
Versus
Karnataka Power Transmission Corpn. Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Shubhranshu Padhi
Counsel for the Respondent(s) : Ms. Swapana Seshadri
Ms. Neha Garg for R-1 & R-4

ORDER

Issue fresh dasti notice to the unserved respondents returnable on
23.08.2016.

List the matter on **23.08.2016.**

**(I.J. Kapoor)
Technical Member**
ts/pr

**(Justice Ranjana P. Desai)
Chairperson**